

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 50 OF 2020

Lyanne De Costa

..... Petitioner

*V e r s u s*

Village Panchayat, Chimbhel & Ors.

..... Respondents

Mr. Ryan Menezes and Ms. G. Almeida, Advocates for the Petitioner.

Mr. Dinesh Naik, Advocate for the Respondent no.1-Panchayat.

Mr. D. Pangam, Advocate General with Mr. G. Shetye Additional Government Advocate for the State.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 26<sup>th</sup> June, 2020

P.C.

The records indicate that all the respondents have been served. Mr. Dinesh Naik, the learned Counsel, appears for the respondent no.1-Panchayat. The private respondents, though served, have not put in appearance.

2. From the perusal of the photographs at pages 62 and 63, *prima facie*, we feel that the Panchayat is required to look in this matter. Mr. Dinesh

Naik states that the officials of the Panchayat will go to the site and, if necessary, issue directions.

3. Post this matter on 30.06.2020, in order to enable Mr. Naik, the learned Counsel for the respondent no.1-Panchayat, to report the status of the matter.

4. Stand over to 30.06.2020.

**M. S. JAWALKAR**

**M. S. SONAK, J.**

arp/\*